

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3585
TO BE ANSWERED ON 08.08.2017

Implementation of Paris Agreement

3585. SHRI RATTAN LAL KATARIA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether all G-20 members except the United States of America (USA) agreed to implement the Paris Agreement;
- (b) if so, the details thereof;
- (c) whether all the G-20 members except USA are committed to check increase in global average temperature and maintain it well below 2 degree celsius; and
- (d) if so, the details in this regard?

A N S W E R

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) to (d) The Leaders of the G20 have met in Hamburg, Germany on 7-8 July, 2017 to resolve common challenges to the global community including climate change and energy security. The G20 Leaders' Declaration has taken a note of the decision of the USA to withdraw from the Paris Agreement. The USA had announced that it would immediately cease the implementation of its current Nationally-Determined Contributions (NDCs) and affirmed its strong commitment to an approach that lowers emissions while supporting economic growth and improving energy security needs. The Leaders of the other G20 members have stated that the Paris Agreement is irreversible and also reaffirmed their strong commitment to the Paris Agreement, moving swiftly towards its full implementation in accordance with the principle of common but differentiated responsibilities and respective capabilities, in the light of different national circumstances.
